

(a) whether any proposal has been sent by the State Government of Bihar for setting up of a chemical factory in that State; and

(b) if so, the broad features thereof and the reaction of Central Government thereon?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI K. D. MALAVIYA): (a) and (b). The State Government of Bihar have been suggesting establishment of a Petrochemical Complex at Barauni. The scheme envisages the setting up of the following chemical units:

- (i) Xylene,
- (ii) Pure-Terephthalic Acid,
- (iii) Detergent Alkylate,
- (iv) Polyester Fibre, and
- (v) Phthalic Anhydride,

The Government of India have constituted a study Team to examine the possibilities of production of Aromatics and to suggest suitable location for these facilities. However, no major petrochemical complex is presently proposed to be undertaken in the Fifth Plan period.

The Bihar State Industrial Development Corporation have sent proposals for setting up of new-units in that State for the following items:

- (A) (i) Caustic Soda
- (ii) Chlorine
- (B) (iii) Soda Ash
- (iv) Ammonium Chloride
- (C) (v) Biaxially-oriented Polystyrene Films.

Letters of Intent were issued to the Bihar State Industrial Development Corporation for the capacities specified in on 22nd February, 1974, 21st June, 1974 and 30th November, 1974 respectively.

A techno-economic feasibility study for setting up a phosphatic fertilizer plant in Amshere, based on the available pyrites there, has also been received from the Government of Bihar and no decision in this regard has been taken.

Reasons for Shortages of Wagons

*511. **SHRI H. N. MUKERJEE:** Will the Minister of RAILWAYS be pleased to state:

(a) whether Government are facing shortage of wagons;

(b) if so, the reasons and broad outlines thereof;

(c) in view of this shortage of wagons whether Government have made any review regarding the export of wagons; and

(d) if so, the salient features thereof?

THE MINISTER OF RAILWAYS (SHRI L. N. MISHRA): (a) No, Sir.

(b) to (d). Do not arise.

Railway accident on N. E. Railway

*512. **SHRI YAMUNA PRASAD MANDAL:**

SHRI R. S. PANDEY:

Will the Minister of RAILWAYS be pleased to state:

(a) whether there was a head-on collision between two goods trains near Kirihrapur station between Bhatni-Varansi on the N.E. Railway in the third week of November, 1974; and

(b) if so, the number of persons injured and whether Government have ordered any inquiry into the causes of the accident?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI MOHD. SHAFI QURESHI): (a) Yes, Sir. This accident took place on 22nd November, 1974.

(b) In this accident no one was killed or injured. This accident has been enquired into by a committee of Railway Officers.

Channel of Promotion amongst Diesel Crane Khallasis, Delhi Division (Northern Railway)

*513. SHRI RAJDEO SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) the channel of promotion of Diesel Cranes Khallasis alongwith the qualifications for the purpose of appointment/promotion as Crane Khallasis or higher posts (Diesel) on Delhi Division of the Northern Railways;

(b) whether all other categories of class IV staff are admissible for seeking promotion in Channel of promotion amongst the Diesel Khallasis; and

(c) if so, the educational or technical qualification required?

THE DEPUTY MINISTER IN THE MINISTRY OF RAILWAYS (SHRI BUTA SINGH): (a) statement showing the channel of promotion is laid on the Table of the Sabha.

(b) Yes, Sir.

(c) No educational qualifications have been prescribed for promotion to posts of Diesel Crane Drivers and Jamadars

Statement

Channel of promotion for posts of:

- (i) Diesel Orton Crane Driver,
- (ii) Diesel Orton Crane Jamadar.
- (iii) Electric Over-head Crane Driver.
- (iv) Electric Over-head Crane Jamadar.

The following categories of Class IV staff in Diesel Sheds have avenue of promotion to posts in the categories

enumerated above according to the combined seniority:—

- (1) Crane Khallasis.
- (2) Inspection Pit Khallasis.
- (3) Safaiwalas.
- (4) Yard Cleaners.
- (5) Inspector's Khallasis.
- (6) Shed Messengers.
- (7) Peons.
- (8) Callmen-cum-Box Porters.
- (9) Cell-men Khallasis.
- (10) Cleaning Tundle/Jamadar.
- (11) Frash Khallasis.
- (12) Lab Khallasis.

No educational qualifications have been prescribed for promotion to post: of Diesel Crane Drivers and Jamadars.

Payments of Remuneration to Company Directors

*514. SHRI BHAGIRATH BHANWAR:

SHRI HAMENDRA SINGH BANERA:

Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state:

(a) whether Government have fixed any limits for payment of remuneration, allowances, commissions to Company Directors, Managing Directors, Secretaries and other officers;

(b) if so, the particulars thereof; and

(c) whether the companies of the top 20 Monopoly Houses are complying with directives?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) In the guidelines framed by the Government in November, 1969 for dealing with applications of public limited